

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 251 OF 2017**

**Dated: 30<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**Nabha Power Limited**

**... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission  
& Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon  
Mr. Abhishek Kumar  
Ms. H. Mehta

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1  
Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **27.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**